

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2389
TO BE ANSWERED ON 26.12.2018**

EMPLOYMENT TO DIFFERENTLY ABLED PERSONS

†2389. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways are considering to provide reservation in employment to persons cured from Leprosy, dwarfs and acid attack victims for the first time but whether this reservation is to be provided from reservation for disabled persons;**
- (b) if so, the quota fixed by the Government presently for disabled persons and whether the Government is considering to increase it; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2389 BY SHRI SANJAY HARIBHAU JADHAV TO BE ANSWERED IN LOK SABHA ON 26.12.2018 REGARDING EMPLOYMENT TO DIFFERENTLY ABLED PERSONS

(a) & (c): Yes, Madam.

One percent each shall be reserved for persons with benchmark disabilities under the following clauses (i), (ii) and (iii) and one percent, under clauses (iv) and (v), unless otherwise exempted from the provision of reservation for persons with benchmark disabilities herein under:-

(i) Blindness and low vision;

(ii) Deaf and hard of hearing;

(iii) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;

(iv) Autism, intellectual disability, specific learning disabilities and mental illness;

(v) Multiple disabilities from amongst persons under clauses (i) to (iv) including deaf-blindness.

(b): Yes, Madam. The quota for Persons with Disabilities is fixed by the Government as per the Department of Personnel & Training orders. Accordingly, the quantum of reservation for Persons with Benchmark Disabilities has been enhanced from 3% to 4%.
